NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coun See M

RenPondut

2) Suray, c.

· for petitions

Villa Co

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has submitted the final arguments. However, due to the change of the constitution of the Bench, both of the parties want rehearing of the matter. The Petitioner is directed to submit the final arguments on the next date of hearing.

In the meantime, the parties shall maintain status-quo with regard to the composition of Board of Directors of the 1st Respondent Company as on date. Put up on 07.12.2017 at 10.30 A.M.

> -54 -MEMBER (JUDICIAL)

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